

for closure of Tungabhadra Steel Products Limited (TSPL) has not been completed. The Cabinet Committee on Economic Affairs (CCEA) approved the closure of the Company on 22nd December, 2015.

The decision to close the Company was taken in view of the continuous losses incurred by the Company and the Company not being able to meet salaries and statutory dues of the employees from its own resources.

(c) and (d) CCEA had directed to relieve the employees on attractive VRS/VSS calculated on 2007 notional Pay Scale. All the eligible employees were relieved on VRS.

Impact assessment of CSR

1459. SHRI KAPIL SIBAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government is planning to conduct a study for assessing the impact of Corporate Social Responsibility (CSR), and if so, the details thereof and if not, the reasons therefor;

(b) whether Government has forced the public sector firms to spend CSR funds on certain schemes and if so, the details of companies spending in CSR activities, State/Union Territory-wise; and

(c) the details of activities in which CSR spending is the maximum?

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) Department of Public Enterprises (DPE) has set up in collaboration with Indian Institute of Technology, Bombay, a CSR Study Unit at IIT Bombay to carry out research and study on various CSR related issues which *inter-alia* would include impact assessment study of CSR by CPSEs.

(b) Based on the recommendations of a Group of Secretaries for spending 33% of the CSR funds by CPSEs to achieve the goal of an Open Defecation Free (ODF) country by October, 2019, DPE has written to all Ministries/Departments on 1st August, 2016 to bring the above to the notice of CPSEs under their administrative jurisdiction and advising them to contribute/participate accordingly towards Swachh Bharat under CSR till the Swachh Bharat Mission is achieved.

State-wise and UT-wise data on CSR expenditure by CPSEs is not maintained centrally by DPE. However, as per latest information available with this Department 126 CPSEs have incurred an expenditure of ₹ 3336.50 crore during 2016-17 on various CSR activities/projects as detailed in Schedule-VII of the Companies Act,

2013. The details of CPSE-wise expenditure for the year 2016-17 are given in Statement (*See below*).

(c) As per information available with this Department, while the maximum expenditure incurred under CSR for the year 2014-15 was on rural development sector (19.12%), the maximum expenditure for the years 2015-16 and 2016-17 was incurred on sanitation including contribution to Swachh Bharat Kosh viz 43.70% and 25.84% respectively.

Statement

Details of CSR expenditure incurred by CPSEs during 2016-17

		(₹ in crore)
Sl.No.	CPSEs Name	Actual CSR spent
1.	Airports Authority of India	60.19
2.	Andrew Yule and Company Ltd.	0.28
3.	Antrix Corporation Ltd.	4.94
4.	Balmer Lawrie and Co. Ltd.	4.13
5.	Balmer Lawrie Investments Ltd.	0.11
6.	Beml Ltd.	3.51
7.	Bharat Coking Coal Ltd.	11.45
8.	Bharat Dynamics Ltd.	12.73
9.	Bharat Electronics Ltd.	24.55
10.	Bharat Heavy Electricals Ltd.	72.58
11.	Bharat Petroleum Corpn. Ltd.	90.98
12.	Bharatiya Nabhikiya Vidyut Nigam Ltd.	0.29
13.	Braithwaite Burn and Jessop Construction Company Ltd.	1.41
14.	Bridge and Roof Co. (India) Ltd.	0.32
15.	Central Coalfields Ltd.	30.29
16.	Central Cottage Industries Corpn. of India Ltd.	0.02
17.	Central Electronics Ltd.	0.04
18.	Central Mine Planning and Design Institute Ltd.	1.35
19.	Central Railside Warehouse Co. Ltd.	0.31
20.	Central Warehousing Corpn.	5.14

Sl.No.	CPSEs Name	Actual CSR spent
21.	Certification Engineers International Ltd.	0.27
22.	Chennai Petroleum Corporation Ltd.	1.88
23.	Coal India Ltd.	128.05
24.	Cochin Shipyard Ltd.	7.24
25.	Container Corporation of India Ltd.	24.45
26.	Cotton Corpn. of India Ltd.	0.63
27.	Dedicated Fright Corridor Corp. of India Ltd.	
28.	Dredging Corpn. of India Ltd.	1.78
29.	E. C. G. C. Ltd.	5.03
30.	Eastern Coalfields Ltd.	21.62
31.	Edcil(India) Ltd.	0.46
32.	Electronics Corpn. of India Ltd.	1.60
33.	Engineering Projects (India) Ltd.	0.17
34.	Engineers India Ltd.	11.00
35.	Fci Aravali Gypsum and Minerals (India) Ltd.	1.01
36.	Ferro Scrap Nigam Ltd.	0.50
37.	Gail (India) Ltd.	123.58
38.	Garden Reach Shipbuilders and Engineers Ltd.	4.55
39.	Goa Shipyard Ltd.	3.47
40.	Hindustan Aeronautics Ltd.	67.96
41.	Hindustan Copper Ltd.	5.15
42.	Hindustan Petroleum Corpn. Ltd.	108.11
43.	Hindustan Prefab Ltd.	0.13
44.	Hll Lifecare Ltd.	0.86
45.	Housing and Urban Dev. Corpn. Ltd.	5.69
46.	HSCC (India) Ltd.	1.91
47.	India Infrastructure Finance Co. Ltd.	20.79
48.	India Tourism Dev. Corpn. Ltd.	0.75
49.	India Trade Promotion Organisation	2.93
50.	Indian Oil Corporation Ltd.	213.99

Sl.No.	CPSEs Name	Actual CSR spent
51.	Indian Railway Catering And Tourism Corpn. Ltd.	4.60
52.	Indian Railway Finance Corporation Ltd.	15.71
53.	Indian Rare Earths Ltd.	0.58
54.	Indian Renewable Energy Devt.Agency Ltd.	4.61
55.	Ircon Infrastructure and Services Ltd.	0.02
56.	Ircon International Ltd.	5.89
57.	Kamarajar Port Ltd.	8.43
58.	Kanti Bijlee Utpadan Nigam Ltd.	0.02
59.	Karnataka Antibiotics and Pharmaceuticals Ltd.	0.40
60.	Karnataka Trade Promotion Organisation	0.03
61.	KIOCL Ltd.	0.38
62.	Konkan Railway Corporation Ltd.	0.70
63.	MMTC Ltd.	0.81
64.	MSTC Ltd.	0.80
65.	Mahanadi Coalfields Ltd.	166.60
66.	Mangalore Refinery and Petrochemicals Ltd.	1.45
67.	Mazagon Dock Shipbuilders Ltd.	13.65
68.	Mecon Ltd	0.67
69.	Mineral Exploration Corpn. Ltd.	1.70
70.	Mishra Dhatu Nigam Ltd.	2.88
71.	Moil Ltd.	0.11
72.	Mumbai Railway Vikas Corporation Ltd.	1.45
73.	National Aluminium Company Ltd.	30.01
74.	National Backward Classes Finance and Devp.Co.	0.04
75.	National Fertilizers Ltd.	2.62
76.	National Handloom Development Corporation Ltd.	1.00
77.	National Projects Construction Corpn. Ltd.	0.48
78.	National Safai Karamcharis Finance and Devpt. Corpn	0.04
79.	National Scheduled Castes Finance and Devp. Corpn.	0.97
80.	National Scheduled Tribes Finance and Devp. Corpn.	0.17

Sl.No.	CPSEs Name	Actual CSR spent
81.	National Seeds Corpn. Ltd.	1.09
82.	National Small Industries Corpn. Ltd.	2.74
83.	NBCC (India) Ltd.	8.73
84.	NHDC Ltd.	13.76
85.	NHPC Ltd.	75.82
86.	NLC India Ltd.	37.19
87.	NMDC Ltd.	174.18
88.	North Eastern Electric Power Corporation Ltd.	6.07
89.	Northern Coalfields Ltd.	77.33
90.	NTPC Ltd.	277.81
91.	NTPC Vidyut Vyapar Nigam Ltd.	2.08
92.	Nuclear Power Corpn. of India Ltd.	71.68
93.	Numaligarh Refinery Ltd.	20.69
94.	Oil and Natural Gas Corporation Ltd.	525.90
95.	Oil India Ltd.	108.37
96.	Orissa Mineral Development Company Ltd.	0.13
97.	PEC Ltd.	0.24
98.	PFC Consulting Ltd.	1.24
99.	PFC Green Energy Ltd.	0.54
100.	Power Finance Corporation Ltd.	168.11
101.	Power Grid Corporation Of India Ltd.	147.27
102.	Power System Operation Corporation Ltd.	1.61
103.	Rail Vikas Nigam Ltd.	6.12
104.	Railtel Corporation India Ltd.	3.59
105.	Rajasthan Electronics and Instruments Ltd.	0.59
106.	Rashtriya Chemicals and Fertilizers Ltd.	8.63
107.	Rashtriya Ispat Nigam Ltd.	8.53
108.	REC Power Distribution Co. Ltd.	0.53
109.	REC Transmission Projects Co. Ltd.	0.98
110.	RITES Ltd.	9.20

Sl.No.	CPSEs Name	Actual CSR spent
111.	Rural Electrification Corpn. Ltd.	69.80
112.	Sail Refractory Company Ltd.	0.57
113.	Security Printing and Minting Corpn. India Ltd.	1.38
114.	Shipping Corporation of India Ltd.	3.19
115.	SJVN Ltd.	37.16
116.	Solar Energy Corporation of India	0.29
117.	South Eastern Coalfields Ltd.	42.50
118.	State Trading Corpn. of India Ltd.	0.07
119.	Steel Authority of India Ltd.	29.05
120.	Tamil Nadu Trade Promotion Organisation	0.48
121.	Telecommunications Consultants (India) Ltd.	0.65
122.	Thdc India Ltd.	15.33
123.	The Jute Corpn. of India Ltd.	0.34
124.	Uranium Corporation of India Ltd.	1.98
125.	WAPCOS Ltd.	3.17
126.	Western Coalfields Ltd.	10.81
TOTAL		3336.50

Utilisation of funds under smart cities mission in Tamil Nadu

1460. SHRIMATI KANIMOZHI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that 11 cities in Tamil Nadu selected under the Smart Cities Mission have not even spent one per cent of the total funds of 196 crore sanctioned by Government during 2016;

(b) if so, the reasons therefor; and

(c) the details of projects undertaken in all the selected cities of the State, so far, city-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) Utilization of the fund depends on the date of the selection of the Smart City. After selection it takes around 15-18 months to call for tenders. In Chennai and Coimbatore Cities which have been selected in Round 1 (January 2016), where 18 months have lapsed, about 39% of